NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/85/2016

NAME OF THE PETITIONER(S)

: Dulkarnia Mohamed Jahir Hussain

NAME OF THE RESPONDENT(S)

: M/s Power Security Services Private Limited & 3 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

P. Stella Mary. Coursel fu Petitioner.
(for K. Moorthy.

2) Sumath. Munal. (for c. Savavanan) Converd for Ragra Sinte Mul.

ORDER

Counsel for petitioner present. Counsel representing for R2 & R4 present. Counsel for petitioner prayed some time to report on the progress of compromise between the parties. Time extended at request. Put up on 22.12.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)